GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 1981 TO BE ANSWERED ON 30.7.2018

FUNDS AND LAND REQUIREMENT FOR KENDRIYA VIDYALAYAS

†1981. SHRI BODHSINGH BHAGAT:

SHRI P.C. MOHAN:

SHRI DEEPENDER SINGH HOODA: SHRI PANKAJ CHAUDHARY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of fund allocation for the Kendriya Vidyalaya Sangathan for opening new Vidyalayas in the country during the last five years including the current year along with the number of schools opened, State/UT-wise;
- (b) whether it is a fact that the fund has been sanctioned for construction of building of KV in Malajkhand in Balaghat District of Madhya Pradesh and if so, whether the construction work for the same has been started;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the number of KVs made operational during the last five years including current year, State/UT-wise;
- (e) the number of KVs approved by the Cabinet Committee during the last five years including current year, State/UT wise; and
- (f) whether the Government proposes to simplify the process of land allocation for setting up new KVs and if so, the steps taken/ proposed to be taken to speed up the land acquisition process?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a)& (d): Grant-in-aid is provided to Kendriya Vidyalaya Sangathan (KVS) under three distinct heads viz. Salaries, General and Capital Assets. The grants released by the Government of India to KVS in the last 5 years and current year are as follows:-

Year	Head			Rs. in crore
	Salary	General	Capital	
2013-14	2144.55	400.42	230.00	2774.97
2014-15	2510.86	409.42	322.87	3243.15
2015-16	2500.00	398.47	380.00	3278.47
2016-17	3109.95	400.57	476.73	3987.25
2017-18	3628.15	694.86	674.24	4997.25
2018-19	3435.65	758.00	231.35	4425.00

This allocation is made on a consolidated basis and not State / UT-wise. Part of this fund is utilized by KVS for opening of new Kendriya Vidyalayas (KVs) also. New KVs are opened under Civil / Project and Institute of Higher Learning (IHL) sectors. The State / UT-wise details of KVs opened and made operational during the last five years including the current year are given in **Annexure-I**.

- (b) & (c): KVS has informed that administrative approval and expenditure sanction for Rs.1831.62 Lakh was conveyed in June-2017 for construction of school building, staff quarters, and boundary wall at KV Malajkhand. However, due to paucity of funds the construction agency was advised not to initiate/accept tenders for the work. Accordingly, the construction work could not be started. The stop order has since been withdrawn by KVS on 11th July 2018.
- (e) During the last 5 years including current year, 104 KVs under Civil Sector have been sanctioned by the Cabinet Committee on Economic Affairs (CCEA). 54 KVs were sanctioned in March, 2014 out of which 53 have been opened. Another 50 KVs were sanctioned under "Challenge Mode" in March, 2017 under which the sponsoring authorities who fulfill the norms of KVS within a specific time frame on "first come first served basis" were accorded priority and sanctions were utilized accordingly. Administrative orders for opening of KVs would be issued by KVS only after transfer of requisite land in favour of KV concerned. On completion of the required pre-requisites, out of these 50 KVs, 37 KVs have been opened so far. State wise details of these new KVs are given in **Annexure-II**.
- (f) KVS does not acquire land for setting up of a new KV. The requisite extent of land has to be provided, free of cost, by the sponsoring authority concerned.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1981 FOR 30TH JULY, 2018 RAISED BY SHRI BODHSINGH BHAGAT, SHRI P.C. MOHAN, SHRI DEEPENDER SINGH HOODA AND SHRI PANKAJ CHAUDHARY, HON'BLE MEMBERS OF PARLIAMENT REGARDING FUNDS AND LAND REQUIREMENT FOR KENDRIYA VIDYALAYAS.

DETAILS OF 91 KENDRIYA VIDYALAYS OPENED UNDER CIVIL SECTOR AND 12 KENDRIYA VIDYALAYS OPENED UNDER PROJECT/ INSTITUTE OF HIGHER LEARNING (IHL) SECTOR DURING LAST FIVE YEARS INCLUDING THE CURRENT YEAR

YEAR	NAME OF STATE	Number of KVs opened Sector-wise			
		Civil	Project	IHL	
2013-14	Andhra Pradesh	-	-	3	
2014-15	Delhi	1	-	-	
	Uttar Pradesh	3	-	-	
	Rajasthan	1	-	-	
	Telangana	2	-	-	
	Karnataka	 1	-	-	
	Andhra Pradesh	1	-	-	
	Bihar	1	-	-	
	Chhattisgarh	1	-	-	
2015-16	Rajasthan	4	-	1	
	Madhya Pradesh	1	-	1	
	Himachal Pradesh	1	-	-	
	Bihar	1	-	-	
	Arunachal Pradesh	<u>.</u> 1	-	-	
	Karnataka	4	1	-	
	Telangana	3	-	-	
	Kerala	1	-	-	
	Chhattisgarh	1	-	-	
	Uttar Pradesh	1	-	-	
	Odisha	2	-	-	
	Manipur	1	_	-	
	Maharashtra	-	_	1	
2016-17	Andhra Pradesh	2	_	-	
2010 17	Tamil Nadu	<u></u>	-	-	
	MadhyaPradesh	4	-	-	
	Haryana	2	-	-	
	Uttar Pradesh	<u>-</u> 1	-	-	
	Odisha	2	-	-	
	Telangana	<u></u>	-	-	
	Himachal Pradesh	1	-	-	
2017-18	Assam	-	-	1	
	Punjab	1	-	-	
	Delhi	1	-	-	
	West Bengal	2	-	-	
	Haryana	3	-	-	
	Odisha	3	-	-	
	Rajasthan	3	-	1	
	Madhya Pradesh	6	-	-	
	Gujarat	1	-	-	
	Andhra Pradesh	2	-	-	
	Karnataka	2	-	-	
	Jharkhand	5	-	-	
	Jammu & Kashmir	-	-	1	
	Chhattisgarh	6	-	-	
	Arunachal Pradesh	1	-	-	
	Uttar Pradesh	1	-	-	

	Telangana	1	-	-
	Kerala	1	-	-
	Nagaland	-	-	1
2018-19	Bihar	-	1	-
	Karnataka	1	-	-
	Kerala	1	-	-
	Madhya Pradesh	1	-	-
	Rajasthan	2	-	-
	Telangana	1	-	-
	TOTAL	91	2	10

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 1981 FOR 30TH JULY, 2018 RAISED BY SHRI BODHSINGH BHAGAT, SHRI P.C. MOHAN, SHRI DEEPENDER SINGH HOODA AND SHRI PANKAJ CHAUDHARY, HON'BLE MEMBERS OF PARLIAMENT REGARDING FUNDS AND LAND REQUIREMENT FOR KENDRIYA VIDYALAYAS.

S.N.	State	Number of KVs opened out of 54 sanctioned in March, 2014	50 sanctioned in March,2017
1.	Delhi	1	-
2.	Uttar Pradesh	6	-
3.	Gujarat	-	1
4.	Rajasthan	5	5
5.	Telangana (earlier Andhra Pradesh, before bifurcation)	6	2
6.	Karnataka	5	3
7.	Andhra Pradesh	3	2
8.	Bihar	2	-
9.	Chhattisgarh	2	6
10.	Madhya Pradesh	5	7
11.	Jharkhand	1	5
12.	Himachal Pradesh	2	-
13.	Arunachal Pradesh	1	1
14.	Kerala	1	2
15.	Odisha	6	1
16.	Manipur	1	-
17.	Tamil Nadu	1	-
18.	Haryana	4	1
19.	Punjab	1	-
20.	West Bengal	1	1
	TOTAL	53	37
